SHRI D. P. KARMARKAR: Yes, Sir, in the case of Uruli Kanchan for the year 1959-60 we gave a grant of Rs- 60,000—30 beds; for the Hyderabad institution we gave for 5 beds Rs. 10,000 and for the Lucknow one for 12 beds it was Rs. 24,000.

SHRI M. P. BHARGAVA: I am not concerned with such beds. I want to know whether any specific amount has been given for research work.

SHRI D. P. KARMARKAR: Yes, Sir. I am concerned with those beds because they are the basis for research work.

"REGISTRY OF DISEASES"

*86. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to refer to the last paragraph on page 45 of his Ministry's report for the year V960-61 and state:

(a) where the office of the proposed "Registry of Diseases" to collect and integrate information on human pathologic material relating to diseases will be located; and

(b) what will be the *modus operandi* for such registration?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR) : (a) This will be decided after the scheme has been finalised.

(b) By selection of cases by histopathological diagnosis and by documentation of diseases by clinical and pathological analysis.

SHRI M. P. BHARGAVA: May I know, Sir, why this mention in the report was made when the scheme has not yet been finalised?

SHRI D. P.KARMARKAR: Sir, those thingsthat are not finalised but are undercontemplation are also mentioned.

SHRI M. P. BHARGAVA: May I know by what time the scheme is likely to be finalised and what the *modus operandi* is going to be?

SHRI D. P. KARMARKAR: I hope it will be finalised this year. The scheme will be worked under the auspices of the Indian Council of Medical Research, and the *modus operandi* will be the same as is normally followed in the case of such institutions.

*87 to *89. [The questioner {Shri Nawab Singh Chauhan) was absent. For answers₁ vide cols. 833—37 infra.]

MANJIRA WATER SUPPLY SCHEME

*90. SHRIMATI SEETA YUDHVIR: Will the Minister of HEALTH be pleased to state:

(a) whether Government have approved the "Manjira Water Supply Scheme" in Andhra Pradesh for augmenting water supply to the cities of Hyderabad and Secunderabad;

(b) if not, what are the reasons for the delay; and

(c) what is the estimated cost of the scheme?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Not yet.

(b) Clarification on certain points had to be obtained from the State Government. The State Govern ment's reply has been received. It is now hoped that the matter will be decided shortly.

(c) Rs, 3-75 crores.

श्रीमती सीता युद्धवीर : इस स्कीम को सैंकशन करने में जो देरी हो रही है उसने कारण हैदरखाद की बढ़ नी हुई जनसंख्या को पानी की जो किल्लत हो रही है, उस तकजीक और बेचैनी को क्या सरकार अनुभव करती है? श्री डी० पी० करमरकर : जी हां, देरी तो हो रही है लेकिन कुछ तो दूसरे कारण से हो रही है । हम,रा खत उनको गया है २९ अक्टूबर, १९६० को ग्रौर उसका जवाब आया है जनवरी १९६१ में ग्रौर इ.भने जो एसिस्टेन्ट डाइरेक्टर हैं वे वहा फरवरी में स्टडी करने के लिए गये हुए ये । झब कुछ ज्यादा देरी नहीं होगी ।

SHRIMATI YASHODA REDDY: May I know, Sir, the main features of the scheme submitted by the State Government to the Ministry?

SHRI D. P. KARMARKAR: Sir, the main features are as follows:

"The scheme envisages the provision of a barrage across Manjira river, pumping raw water from the lake to Pattamcheruvu village over a distance of 18 miles where it will be put through filters, a filtered supply of 18 m.g.d. will be pumped again over a distance of 7 miles to a service reservoir on a ridge at Lingamapalli village, from where the supply will gravitate over a distance of about 12 to 15 miles to distribution system in the two cities."

I think that is sufficient for the time being.

SHRIMATI YASHODA REDDY: Will there be any further delay in its finalisation? How long will it take the Ministry to consider this scheme before accepting it?

SHRI D. P. KARMARKAR: So far as consideration is concerned, Sir, it is almost at the ultimate stage. I think, Sir, consideration will be finalised soon. How long it will take to complete it, will depend upon the monetary resources available and our capacity to utilise those resources early.

SHRIMATI YASHODA REDDY: Will it come in the Third Plan at least?

SHRI D. P. KARMARKAR: I am certain about it, Sir.

APPROVAL FOR POCHAMAPAD AND SRISAILAM PROJECTS

•91. SHRIMATI SEETA YUDHVIR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of India have given their approval to the Government of Andhra Pradesh for the inclusion of the Pochampad Irrigation Project on Godavari river and the Srisailam Hydel Project on Krishna river in the Third Plan of the State; and

(b) if not the reason for which the approval has been withheld?

THE DEPUTY MINISTER OF IRRI. GATION AND POWER (SHRI J. S. L. HATHI): (a) and (b) A final decision on the projects to be included in the Third Plan of Andhra Pradesh has yet to be taken.

श्रीमती सीता युद्ध वोरः मंत्री महोदय को क्या यह पता है कि मंजुरी देने में देर करने से आन्ध्र प्रदेश की जनता में काफ्री नाराजगी इस बारे में है?

SHRI J. S. L. HATHI: The Andhra Pradesh Government are pressing for early sanction of this project.

श्रीमती सीता युद्धवीर : इस देश में अनाज की कमी है जब हम ऐसा महसूस करते हैं तो दूसरी ग्रोर गोदावरी नदी का पानी रुमुद्र में फिजूल जाने देना कहां तक ठीक है ? क्या इस तरह की कार्यवाही करना हमारे लिए ठीक है ?

SHRI J. S. L. HATHI: The project is not yet included as it has not been finally decided.

श्रीमती सीता युद्धवीर ः पोचमपद प्रोजेक्ट बनने में देरी होने के कारण जो पिछड़े हए तेलंगाना एरिया की तरक्की में रुकावर्डे

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